

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 356 OF 2017 &
IA NO. 967 OF 2017

Dated: 21st November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Tamil Nadu Spinning Mills Association ... Appellant(s)
Vs. ...
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) :

ORDER

Issue notice to the respondents returnable on 05.01.2018. Dasti, in addition, is permitted.

List the matter on **05.01.2018.**

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt